

CA-199/2021: This is an application filed u/s 8 of the Limitation Act, challenging the maintainability of the present petition.

CA-560/2022: Counsel for the Applicant is directed to issue personal notice indicating the next date of hearing and serve it on the Respondents within fifteen days by all available means.

2. List this matter for hearing on **27.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)